

**Government of India  
Ministry of Finance  
Department of Economic Affairs**

**Lok Sabha**

**Unstarred Question No.3614**

**To be answered on Monday, the 16<sup>th</sup> March, 2020**

**Discrepancies in Budget Data**

**Question**

**3614. SHRI HIBI EDEN**

Will the Minister of finance be pleased to state:

- (a) Whether there was any correction in the data of Union Budget 2020-21 published on the website;
- (b) If so, the details thereof including the title, number, head, amount, page etc. along with the details of persons found responsible for this;
- (c) Whether there will be any disciplinary action against them; and
- (d) If so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI ANURAG SINGH THAKUR)**

(a) To (d): The Appropriation Bill 2020 submitted to Parliament for consideration and passing is based on Demands for Grants for 2020-21, presented to Parliament on 1.2.2020 which is same as the PDF file available on the Website on the Ministry of Finance. There is no difference between these two documents.